

Before the National Green Tribunal, Eastern Zone Bench, Kolkata
M.A. No.12/2024/EZ

In
Original Application No.14/2017/EZ

Tribunal on its own Motion

Re.: Kestopur and Bagjola Canals

...Applicant

Versus

The State of West Bengal & Ors.

...Respondents.

Affidavit in compliance on behalf of the respondent no. 2 i.e. Public Works
Department.

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Filed by:

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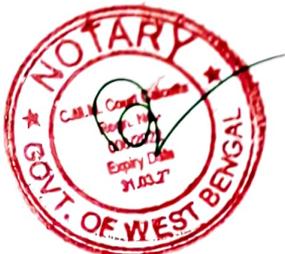
The State of West Bengal & Ors.

...Respondents.

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Department.

I, Sri Rana Taran, son of Sri Mati Lal Taran aged about 48 years, by faith Hindu, by occupation-service, working for gain as Executive Engineer, Barasat Highway Division No. I, Public Works (Road) Directorate having office at Purta Bhawan, 3rd Floor, Salt Lake City, Kolkata:700091, do hereby solemnly affirm and declare as follows:-

1. That, I am the Executive Engineer, Barasat Highway Division No. I, Public Works (Road) Directorate and have been duly authorized by the respondent no. 2 to affirm this affidavit. I have made myself acquainted with the facts and circumstances of this case and competent to affirm this affidavit.
2. That this affidavit is being affirmed in pursuant to the solemn order dated 18.01.2024 passed by the Hon'ble Tribunal, whereby the Hon'ble Tribunal was pleased to direct the answering respondent to file affidavit stating the action taken by the State Respondents with regard to the cleaning of the Kestopur-Bagjola Canal.
3. That, at the very outset it is submitted that Kestopur-Bagjola Canal does not come under the work and jurisdiction of Public Works Department. The cleaning of canals is not the work executed by Public Works Department. It is pertinent to



mention that respondent no. 5 has not sought for any assistance, so no assistance has been made towards South Dumdum Municipality.

4. That the answering respondent have already constructed bridge connecting VIP Road and Bangur Avenue Township for free flow of water and also completed the construction of Embankment, walking pathway, Bio-Diversity Park from Bangur to Dumdum Park of Kazi Nazrul Islam Avenue (VIP Road).

The copies of the photographs of Bio-Diversity Park are enclosed herewith and marked as annexure "A".

5. In view of the above facts indicated herein above, it is respectfully submitted that this answering respondent shall abide by any order or direction, passed by this Hon'ble Tribunal.

6. The statements made in paragraph 1 to 4 are based on information derived from the record which are usually kept and maintained by the answering respondent in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Prepared in my office

Advocate

Rana Taran

Barasat HW Div. Road
P.W. (Roads) Dto.
Govt. of W.B.
Deponent

N. DASGUPTA
Notary
Regn. No. 006/2022
3, Bankshal Street
Calcutta-700001

SOLEMNLY AFFIRMED

&
Declared Before me
on Identification Adv.

NOTARY
N. DAS GUPTA
C.M.M. Court
Govt W.B.

22 FEB 2024





Bio Diversity park from Bangur to Dumdum Park

Rana Taran
Executive Engineer
Barasat HW Divn. No.-1
P.W. (Roads) Dte.
Govt. of W.B.



Bio Diversity park from Bangur to Dum Dum Park

Rama Tarraon

Executive Engineer
 Barasat HW Divn. No.-1
 P.W. (Roads) Dte.
 Govt. of W.B.



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Affidavit by respondent no. 2 i.e.
Public Works Department.

RAJIB RAY

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